

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Appeal No.  
1214/252(ND)/2018**

**IN THE MATTER OF:  
Ijya Fashions Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**ROC**

**...RESPONDENT**

**Section  
Under Section 252**

**Order delivered on 05.08.2019**

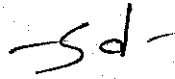
**Coram:  
Shri. P.S.N. Prasad,  
Hon'ble Member (Judicial)  
Dr. V.K. Subburaj,  
Hon'ble Member (Technical)**

**Present:** Mr. M. Yadubhushana Rao, Advocate for ROC  
Mr. Sunpreet Singh, CS

**ORDER**

Heard the appellant. The AROC is also present and submitted that their report has been filed in the matter. None represented on behalf of ITO. Issue notice to ITO for filing their reply at the earliest. Matter is posted on 26<sup>th</sup> August, 2019.

  
**Member (T)**

  
**(P.S.N. Prasad)  
Member (J)**